

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1863  
ANSWERED ON:17.12.2013  
STORAGE OF FOODGRAINS  
Ahir Shri Hansraj Gangaram

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government/Food Corporation of India (FCI) has made proper arrangements for storage of adequate quantity of foodgrains in order to effectively implement the law regarding food security;
- (b) if so, the details thereof;
- (c) whether the FCI is conducting a special drive to recruit employees to make up the shortage of staff for proper management of its affairs and ensure proper foodgrains management; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Yes, Madam. The total requirement of foodgrains as per entitlement under the National Food Security Act (NFSA) including Other Welfare Schemes is estimated to be 61.23 million tonnes.

The total storage capacity available with FCI as on 31.10.13 was 38.42 million tonnes (including covered & CAP). Besides, State agencies had a capacity of 37.92 million tonnes for storage of central pool stocks. Thus, total storage capacity available with FCI and State agencies for storage of central pool stocks was 76.34 million tonnes.

Apart from this, to augment covered storage space for safe storage of food grains, the details of projects undertaken by FCI/Govt. of India are as given under:-

1. Creation of Covered Storage capacity under PLAN SCHEME: FCI's owned capacity is created under the Plan Scheme approved by GOI under Five year plans. There is a proposal to construct new godowns of 610860 MT capacity by FCI during 12th Five Year Plan (2012-17) (534640 MT NE & 76220 MT Others). Under this scheme, a capacity of 4,570 MT has been completed during 2012-13.

2. Capacity addition under Private Entrepreneurs Guarantee (PEG) scheme: Under PEG scheme, a capacity of 203.76 lakh MT has been approved for construction of godowns at various locations in 19 states. Out of this, tenders have been sanctioned for a capacity of 113.26 lakh MT to private investors and a capacity of 7.96 lakh MT and 29.57 lakh MT have been allotted to CWC and SWCs respectively for construction of godowns on their own land (total capacity sanctioned/ allotted 150.79 LMT). A capacity of 82.00 lakh MT has already been completed.

3. Augmentation/ modernization of Storage facilities in the form of SILOS: It is proposed to create 20 lakh MT capacity in the form of modern Silos throughout the country, to be created against the capacity approved assessed under the PEG Scheme. Out of this, E-tender inviting bids under DBFOO model for a total capacity of 17.50 Lakh MT capacities in 36 locations across 9 states of India has been launched by FCI on 21st November 2013.

As a result of the above steps substantial augmentation in storage capacity would take place, providing adequate storage capacity to stock foodgrains required for the implementation of the NFSA.

(c) & (d): Yes, Madam. FCI has been undertaking the recruitment of Category-I, II & III staff based on the vacancies available under the direct recruitment quota (DR) within the sanctioned strength. For Category-I, the FCI, Headquarters undertakes the recruitment whereas for Category-II & III, the recruitment takes place at Zonal/Regional level. The details of the recruitment undertaken during 2012 & 2013 are as under:-

Category-III:

i) 3755 vacancies advertised on 29.10.2011 through Staff Selection Commission against which 3350 Dossiers have been received and 1724 candidates have joined. Joining is still in progress.ii) Another 6545 posts were advertised on 25.08.2012 through Staff Selection Commission. Written Examination has been completed. Computer Proficiency Test is in progress. The unfilled vacancy of the previous recruitment also has been added as per terms of the advertisement. Total number of vacancies has become 8060.

Category-II:

460 vacancies have been advertised on 30.06.2013/06.07.2013. Written examination has been held on 17.11.2013. Further process is in progress which involves declaration of result of written examination followed by GD/Interview and final result.

Category-I:

30 vacancies have been advertised on 04.08.2013/10.08.2013. The written examination is likely to take place in the month of January 2014 to be followed by interview and final result.